

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).6800/2021

(Arising out of impugned final judgment and order dated 02-05-2021 in SMPIL No. 4/2020 passed by the High Court of Judicature at Bombay at Nagpur)

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

HIGH COURT OF JUDICATURE AT BOMBAY, NAGPUR BENCH & ORS. Respondent(s)

(WITH I.R. and IA No.60458/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.60459/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 31-05-2021 This petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Mr. Sachin Patil, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Ms. Aishwarya Bhati, ASG
Mr. K.M. Nataraj, ASG
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Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Amit Mahajan, Adv.
Mr. Amit Sharma, Adv.
Mr. Digvijay Dam, Adv.
Mr. B.V. Balaram Das, Adv.

Mr. A P Mayee, AOR

UPON hearing the counsel the Court made the following
O R D E R

Tag with SMW (C) No 3 of 2021.

(SANJAY KUMAR-I)
AR-CUM-PS(SAROJ KUMARI GAUR)
COURT MASTER